

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 291 OF 2018 &
IA NOS. 1432 & 1431 OF 2018**

Dated: 12th October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**The Sr. General Manager (Power Purchase) Grid
Corporation of Orissa Limited (GRIDCO) Appellant(s)**

Versus

The AGM (Commercial) NTPC Limited & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. R. K. Mehta
Ms. Himanshi Andley

Counsel for the Respondent(s) : Mr. M. G. Ramachandran
Ms. Ranjitha Ramachandran
Mr. Shubham Arya
Ms. Poorva Saigal for R-1

Mr. Meet Malhotra, Sr. Adv. for TPDDL

Mr. Sanjay Sen, Sr. Adv.
Mr. Buddy A. Ranganadhan for BRPL & BYPL

Mr. Anupam Verma
Mr. Rahul Kinra
Mr. Ashutosh K. Srivastava for TPDDL & BYPL

Mr. Avinesh Bharadwaj for SBKSH

Mr. Anurag B.
Ms. Sakshi Mehrotra
Ms. Shesoli S. (Rep.) for TPDDL

Mr. Anand K. Ganesan

Ms. Neha Garg for R-4

ORDER

It is made clear that even if stay order is not granted as sought for, the Commission shall not implement its order, till the matter is heard on merits and orders are passed.

List the matter on **22-10-2018**.

(S.D. Dubey)
Technical Member

tpd/kt

(Justice Manjula Chellur)
Chairperson